

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 636/94

New Delhi this the 25th day of March, 1994

COURT :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Dr. (Mrs.) Renu Khanna Chopra,
Senior Scientist,
Water Technology Centre,
Indian Agricultural Research
Institute (IARI),
Pusa Complex,
New Delhi - 110012.

... Applicant

By Advocate Shri Maninder Singh

Versus

1. Union of India through
Secretary, Deptt. of
Agriculture & Research
Education and Director General
of Indian Council of Agricultural
Research (ICAR), Krishi Bhawan,
New Delhi - 110001.
2. Indian Agricultural Research
Institute (IARI)
through its Director,
Pusa Complex,
New Delhi - 110012.
3. Agricultural Scientists Recruitment
Board through its Chairman,
ICAR, Krishi Anusandhan Bhawan,
Pusa, New Delhi - 110012.
4. Dr. K. C. Bansal,
Scientist (Selection Grade),
Division of Plant Physiology,
Indian Agricultural Research
Institute (IARI), Pusa Campus,
New Delhi - 110012. ... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

Liberty to withdraw this application is
granted. This O.A. is dismissed as withdrawn
✓ without prejudice to the right of the petitioner

to challenge the appointment, if she has a grievance
to make after the appointment is made.

Anilag
(S. R. Adige)

Member (A)

Malimath
(V. S. Malimath)

Chairman

/as/